

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 176 (Mis)/
I-7-8/2025

Bilaspur, dated 09 May, 2025

In partial modification in the Calendar of High Court for the year 2025, Hon'ble High Court of Chhattisgarh, Bilaspur has been pleased to postpone the Summer Vacation in the Calendar of the High Court for the year 2025 and the same shall be observed from **02.06.2025 to 28.06.2025** instead of **12.05.2025 to 06.06.2025**.

Further, the adjustment application, if any, filed by the Advocates for their non-appearance OR if they wish to appear virtually, shall also be accepted during the said period.

By order of Hon'ble High Court

Sd/-
(Maneesh Kumar Thakur)
Registrar General

Endt. No. 8967/
I-7-8/2025


Bilaspur, dated 09 May, 2025

Copy forwarded to: -

1. J.R.- cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.



13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I. & E./Judl./S. & A. cell), High Court of Chhattisgarh, Bilaspur,
19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-Cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
21. Additional Registrar (Judl./D.E.&E./Admn.), High Court of Chhattisgarh, Bilaspur,
22. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
23. President/Secretary, High Court Bar Association, High Court Campus, Bilaspur,
24. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
25. O.S.D., High Court of Chhattisgarh, Bilaspur,
26. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
27. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
28. All Registrars(M)/ Joint Registrars(M)/ Additional Registrars(M)/ Budget Officer, High Court of Chhattisgarh, Bilaspur,
29. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
30. Sr. Court Manager/Sr.Librarian, High Court of Chhattisgarh, Bilaspur,
31. All Assistant Registrars/Assistant Registrar (IT)/Computer Programmers/ Court Managers, High Court of Chhattisgarh, Bilaspur,
32. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
33. Section Officer/Court Master/Section In-charge [Accounts / Budget / Cash / Cause List/ Central Filing/ Checker/ Civil/ Complaint/ Confidential/ Copying/ Criminal/ S. & A. Cell/ District Establishment/ Establishment/ H.C.E.R.Cell/ Paper Book & Inspection / Pension & Pay Fixation/ Protocol/ Receipt & Despatch/ Record Room-(Adm./Civil/ Criminal/ Writ)/ Stationary/ S.C./ S.W./ Works/ Writ/ I.L.R, Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell/Translation cell], Court Officer, High Court of Chhattisgarh, Bilaspur,
34. All Private Secretaries/Assistant Editor (I.L.R.)/Software Engineer, High Court of Chhattisgarh, Bilaspur,
35. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur,
for information and necessary action.


(Maneesh Kumar Thakur)
 Registrar General